



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17, IA 123/17 , IA 140/17 in CP No.81/ 2017	-	For hearing	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRINANDAN.K For for SRINIVAS & BADRI COUNSELL 7299914774.	Advocate for Petitioners.	
2.	Penkal.K. Arjun	Adv. for Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Counsel for Petitioner requested time for filing objections in I.A 123/17. List it on
19/01/2018.


Member (T)


Member (J)